

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P. C.P.424/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.10.2018**

NAME OF THE PARTIES: Anil M. Ahuja

v/s.

Marvel fragrances Pvt. Ltd. & Ors.

SECTION 241-242-244, of Companies Act, 2013.

ORDER

At the request of both the sides, list this matter on 23.10.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)